

ITEM NO.102

COURT NO.10

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6745/2009

MTNL EAST 1

Appellant(s)

VERSUS

ASST. COMM., B.M.M. AND ORS.

Respondent(s)

Date : 24-02-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s) Ms. Pinky Anand, Sr. Adv.  
Ms. Rashmi Malhotra, AOR  
Mr. Shalinder Saini, Adv.

For Respondent(s) Mr. Atul Y. Chitale, Sr. Adv.  
Ms. Tanvi Kakar, Adv.  
Mrs. Suchitra Atul Chitale, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the parties seeking adjournment for the  
purpose of exploring settlement, list the matter after one month.

(JAGDISH KUMAR)  
COURT MASTER (SH)

(RENU KAPOOR)  
BRANCH OFFICER